

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: TRAINING PROGRAMME** – Andhra Pradesh Judicial Academy, Secunderabad  
- Nomination of Sri V.B.S.Srinivasa Rao, Senior Civil Judge, Darsi, Prakasam District, for participating in the XXIII Orientation Course for two weeks from 30.06.2014 (Monday) to 11.07.2014 (Friday) at Andhra Pradesh Judicial Academy, Secunderabad along with the 38 officers in the cadre of Senior Civil Judges - ORDERS – ISSUED.

**READ:** 1. High Court's Proceedings Roc.No.3917/2014-B.Spl., dated 20.06.2014.  
2. High Court's letter Roc.No.209/2014/Vigilance Cell, dated 27.06.2014.

**ORDER ROC.NO.3917/2014-B.SPL. DATED: 27.06.2014**

**The High Court is pleased to pass the following order:**

**I**

In continuation of the High Court's Proceeding first read above, the High Court hereby nominates Sri V.B.S.Srinivasa Rao, Senior Civil Judge, Darsi, Prakasam District, to participate in the XXIII Orientation Course for two weeks from 30.06.2014 (Monday) to 11.07.2014 (Friday) at Andhra Pradesh Judicial Academy, Secunderabad.

1. Sri V.B.S. ~~Srinivasa Rao~~, Senior Civil Judge, ~~Darsi~~, Prakasam District, is hereby directed to hand over charge of his post to Senior Civil Judge, Addanki and to report at Andhra Pradesh Judicial Academy, Secunderabad at 8:30am on 30.06.2014 to attend the said training programme.
2. The Senior Civil Judge, Addanki will be in Full Additional Charge of the post of Senior Civil Judge, Darsi during the training period of Sri V.B.S. Srinivasa Rao.

**II**

Sri K.Seetharama Krishna Rao, who was nominated to the XXIII Orientation Course for two weeks from 30.06.2014 (Monday) to 11.07.2014 (Friday) at Andhra Pradesh Judicial Academy, Secunderabad in the High Courts Proceedings 1<sup>st</sup> read above, is hereby directed to hand over charge of his post to the Prl. Senior Civil Judge, Ongole, instead of Senior Civil Judge, Darsi and report for the said training programme.

**NOTE:** The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for training at Andhra Pradesh Judicial Academy, Secunderabad.

*S. Jagannathan*  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers concerned.
2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
3. The Prl. District and Sessions Judge, Prakasam at Ongole.
4. The I Addl. District and Sessions Judge. Prakasam at Ongole.
5. The Central Project Coordinator, High Court of Judicature at Hyderabad.  
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information)
6. The Senior Civil Judge, Darsi, Prakasam District.
7. The Senior Civil Judge, Markapur, Prakasam District
8. The Senior Civil Judge, Addanki, Prakasam District.
9. The Prl. Senior Civil Judge, Ongole, Prakasam District.
10. The District Treasury Officer, Ongole.
11. The Sub Treasury Officer, Markapur, Darsi and Addanki, Prakasam District.
12. **THE SECTION OFFICERS:**  
Special Officers Section, B-Section, Work Review Cell, O.P.Cell, Accounts Section, D-Budget Section, Computer Section and Vigilance Cell, High Court of Judicature at Hyderabad.